

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10824-10826/2007
(From the judgement and order dated 18/06/2007 in WA No. 358/2007, WA
No.483/2007 & WA No. 484/2007 of The HIGH COURT OF A.P AT
HYDERABAD)

M/S GAUTAMI POWER LIMITED & ANR.

Petitioner(s)

VERSUS

TRANSMISSION CORP.OF AP LIMITED & ORS.

Respondent(s)

(With appln(s) for directions and
prayer for interim relief and office report)

WITH

SLP(C) NO. 10988-10990 of 2007

(With prayer for interim relief and office report)

Date: 08/05/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s)

Mr. M. Ramchandran, Sr. Adv.

Mr. Akshay Babu, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

For M/S. Lawyer'S Knit & Co, Advs.

For Respondent(s)

Mr. P.B. Suresh, Adv.

Mr. Vipin Nair, Adv.

Mr. Vivek Sharma, Adv.

For M/s. Temple Law Firm, Advs.

Mr. T.V. Ratnam ,Adv

Mr. Manoj Saxena, Adv.

Mr. Rajnish Kumar Singh, Adv.

Mr. Rahul Shukla, Adv.

Mr.T.V.George ,Adv

UPON hearing counsel the Court made the following

ORDER

List two weeks after ensuing summer vacation.

(A.D. Sharma)

(Phoolan Wati Arora)

Court Master

Court Master